

GOVERNMENT OF INDIA

MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA

UNSTARRED QUESTION NO. 2013

TO BE ANSWERED ON 28.07.2016

RELEASE OF INCENTIVES FOR DEVELOPMENT OF RENEWABLE ENERGY

2013. COL. SONARAM CHOUDHARY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- a) whether the Rajasthan Renewable Energy Corporation Limited (RREC) has sent any proposal for release of incentives under the recommendations of XIIIth Finance Commission for Development of renewable energy in the State;
- b) if so, the details thereof;
- c) the total amount for which the Government of Rajasthan is eligible;
- d) whether the Union Government is considering to sanction the incentive and release the amount; and
- e) if so, the time by which the incentive is likely to be released?

ANSWER

MINISTER OF STATE FOR POWER, COAL , NEW & RENEWABLE ENERGY & MINES
(SHRI PIYUSH GOYAL)

a), to e): In line with the recommendation of the XIIIth Finance Commission, the Ministry of Finance has released an incentive grant of Rs 815.39 crore vide sanction letter No. 19(1)/FCD/2011 dated 16 March 2015 to the Government of Rajasthan for development of renewable energy in the State.
